

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12400/2024 BLAPL/4232/2024	TARAK BAIDYA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	MOTU /149 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000059/2023
2	D-BLAPL/12478/2024 BLAPL/4233/2024	DIPAN PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	RASOL /95 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000285/2024
3	D-BLAPL/12456/2024 BLAPL/4234/2024	BASUDEB MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000004/2024
4	D-BLAPL/12790/2024 BLAPL/4235/2024	DEBSING PUJARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KOSAGUMUDA /148 /2021 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000001/2022
5	D-BLAPL/12491/2024 BLAPL/4236/2024	KISHOR NAIK VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000012/2022
6	D-BLAPL/12798/2024 BLAPL/4237/2024	VEPANJERI DELIEEP KUMAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /93 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000135/2024
7	D-BLAPL/12631/2024 BLAPL/4238/2024	RAJAT SONI VS STATE OF ODISHA	NIRAKAR MALI VS	// 3RD ADDL.SESSION JUDGE CUM SPL.J 2(A)CC/0000004/2024
8	D-BLAPL/12552/2024 BLAPL/4239/2024	LABA SENDRIA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
9	D-BLAPL/12747/2024 BLAPL/4240/2024	BHIM MONDOL @ BHIM MONBOL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000058/2022
10	D-BLAPL/12605/2024 BLAPL/4241/2024	BIJAYA KUSWAHA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARGARH /568 /2023 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000086/2023
11	D-BLAPL/12560/2024 BLAPL/4242/2024	SANIA CHALLAN VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	ORKEL /81 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000066/2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/12333/2024 BLAPL/4243/2024	DHANESWAR BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAIKANI-DIHI /287 /2022 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001156/2022
13	D-BLAPL/11880/2024 BLAPL/4244/2024	BABULU PARIDA VS STATE OF ODISHA	MANORANJAN PADHY VS	BEGUNIAPADA /167 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000673/2024
14	D-BLAPL/12881/2024 BLAPL/4245/2024	SUMAN KUMAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,KORAPUT(Koraput) GR/0000180/2013
15	D-BLAPL/9911/2024 BLAPL/4246/2024	UANSU HARPAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	TITILAGARH /180 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000050/2023
16	D-BLAPL/12883/2024 BLAPL/4247/2024	HARI NAG @ HARIBANDHU NAG @ KALU VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /95 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000378/2024
17	D-BLAPL/11606/2024 BLAPL/4248/2024	SRIKANTA KUMBHAR VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /158 /2022 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000342/2022
18	D-BLAPL/12887/2024 BLAPL/4249/2024	GOPI PANGI VS STATE OF ODISHA	ARIJEET MISHRA VS	MACHHKUND /21 /2024 JMFC, LAMTAPUT(Koraput) GR/0000016/2024
19	D-BLAPL/12186/2024 BLAPL/4250/2024	SANDKA SANKAR RAO VS STATE OF ODISHA	ASHOK DAS VS	PARLAKHEMUNDI /387 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000752/2023
20	D-BLAPL/11607/2024 BLAPL/4251/2024	JALANDHAR SUKRI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA G.R.P. /13 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000009/2024
21	D-BLAPL/12332/2024 BLAPL/4252/2024	BHAGIRATHI BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAIKANI-DIHI /111 /2022 A.D.J.,BHADRAK(Bhadrak) ST/0000165/2023
22	D-BLAPL/12866/2024 BLAPL/4253/2024	BUNU KAR @ KAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /275 /2016 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe Spl/0000053/2016
23	D-BLAPL/12890/2024	SK. RAHIM @ RAJA	DEBA KUMAR RATH	TOMANDO /134 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4254/2024	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha) CT/0000311/2024
24	D-BLAPL/10188/2024 BLAPL/4255/2024	DAKA DAS VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	KODALA /486 /2021 ADJ,KODALA(Ganjam) ST/0000013/2022
25	D-BLAPL/12894/2024 BLAPL/4256/2024	BHARAT SRICHANDAN @ BHARU VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	JODAPADAR /57 /2024 JMFC, KANAS(Puri) GR/0000117/2024
26	D-BLAPL/12899/2024 BLAPL/4257/2024	ROHITA SUNA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /322 /2022 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000108/2022
27	D-BLAPL/11595/2024 BLAPL/4258/2024	SANJOY HALDAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000007/2022
28	D-BLAPL/12876/2024 BLAPL/4259/2024	RATNAKAR CHAND VS STATE OF ODISHA	MAHES DAS VS	TOMANDO /143 /2024 DISTRICT & SESSIONS JUDGE,BHUBANE TR/0000192/2024
29	D-BLAPL/12910/2024 BLAPL/4260/2024	SAHURN KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000054/2023
30	D-BLAPL/12882/2024 BLAPL/4261/2024	SUNITA @ NISHA NAIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /183 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(K GR/0000848/2024
31	D-BLAPL/12885/2024 BLAPL/4262/2024	BAGAN @ BHAGYABATI DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /549 /2023 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000637/2023
32	D-BLAPL/12105/2024 BLAPL/4263/2024	KISHOR MAHANANDA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINDHIKELA PS /144 /2023 ADDL.SESSIONS JUDGE,KANTABANJI SC/0000056/2023
33	D-BLAPL/11999/2024 BLAPL/4264/2024	DIPU NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	DHENKANAL SADAR /30 /2023 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000045/2024
34	D-BLAPL/12295/2024 BLAPL/4265/2024	MRUDANGA RAY VS	RAJIB LOCHAN PATANAIAK VS	MALKANGIRI /419 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/12886/2024 BLAPL/4266/2024	STATE OF ODISHA CHAGULU @ PRATAP SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	Spl/0000090/2021 CHANDABALI /277 /2018 AD-HOC A.D.J.(FTSC),BHADRAK(Bhadra)
36	D-BLAPL/12314/2024 BLAPL/4267/2024	ABINASH@KANHA PUROHIT VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	Spl/0000110/2018 BHARATPUR PS /461 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha)
37	D-BLAPL/12462/2024 BLAPL/4268/2024	RAMI HARIJAN @ BASANTA JAGAT VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	CT/0001427/2023 DHARAMGARH /64 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala)
38	D-BLAPL/12171/2024 BLAPL/4269/2024	BINOD PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000020/2024 KHANDAPARA /95 /2024 J.M.F.C.,KHANDAPARA(Nayagarh)
39	D-BLAPL/12572/2024 BLAPL/4270/2024	SATRUGHNA PATRA VS STATE OF ODISHA	LALIT SAHU VS	GR/0000093/2024 PUINTALA /74 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B)
40	D-BLAPL/12436/2024 BLAPL/4271/2024	DEBENDRA @ MILAN PATRA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	GR/0000447/2024 PURUNAKATAK /120 /2021 SPECIAL JUDGE,BAUDH(Baudh)
41	D-BLAPL/12766/2024 BLAPL/4272/2024	YOGENDRA SINGH VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	Spl/0000001/2022 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha)
42	D-BLAPL/10669/2024 BLAPL/4273/2024	ASHOK MAHATO@ASHOK KUMAR MOHATO VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CT/0001630/2023 HEMGIR /223 /2022 DISTRICT & SESSIONS JUDGE,SUNDER
43	D-BLAPL/12802/2024 BLAPL/4274/2024	SANDHYA DUBEY VS STATE OF ODISHA	SARAT KUMAR JENA VS	ST/0000015/2023 BARGARH /123 /2024 SPECIAL JUDGE,BARGARH(Bargarh)
44	D-BLAPL/12817/2024 BLAPL/4275/2024	OLA @ RANJIT MALLIK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	Spl/0000018/2024 KAMAKHYANAGAR /191 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
45	D-BLAPL/12707/2024 BLAPL/4276/2024	BIJAY XALXO VS STATE OF ODISHA	SURESH KUMAR JENA VS	GR/0000327/2024 RAJGANGPUR /479 /2023 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000826/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/10843/2024 BLAPL/4277/2024	ROUTRA@RAJKISHORE SAHU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	CHHENDIPADA /73 /2013 SPL.JUDGE,ANGUL(Anugul) Spl/0000043/2013
47	D-BLAPL/10898/2024 BLAPL/4278/2024	SANJAY NAYAK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	JAGATPUR /85 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000010/2024
48	D-BLAPL/12722/2024 BLAPL/4279/2024	CHHATISH MAHATO VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /169 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000097/2021
49	D-BLAPL/11771/2024 BLAPL/4280/2024	PAPPU KUMAR VS REPUBLIC OF INDIA (CBI)	AVIJIT PATNAIK VS	G.R.P.S.BALASORE /64 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR CT/0000275/2023
50	D-BLAPL/12931/2024 BLAPL/4281/2024	DUKHUNU MUNDA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /495 /2023 A.D.J.,TALCHER(Anugul) CT/0000037/2024
51	D-BLAPL/12927/2024 BLAPL/4282/2024	MANISH SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000043/2024
52	D-BLAPL/12721/2024 BLAPL/4283/2024	BALDEV SINGH VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /170 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000098/2021
53	D-BLAPL/12782/2024 BLAPL/4284/2024	SAMRAY HEMBRAM@DISCO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDUA /48 /2023 A.D.J.,BARIPADA(Mayurbhanj) ST/0000221/2023
54	D-CMP/13753/2024 CMP/455/2024	RENUBALA ROUT VS BHIKARI BEHERA	JAGAJIBAN PRADHAN VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) CS/0000061/2015
55	D-CMP/18695/2024 CMP/456/2024	NRUSINGHA CHARAN PANDA VS BASANTI PANDA	MAHESWAR MOHANTY VS	// ADDL CIVIL JUDGE (SD), BHADRAK(Bhubaneswar) CS/0000318/2021
56	D-CMP/19250/2024 CMP/457/2024	MAHANTA LAXMIDHAR DAS @ LAXMIDHAR MAHAPATRA VS RAMA AVATAR SONI	SOUMYA MISHRA VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) CS/0000002/2008
57	D-CMP/18583/2024	SURENDRANATH PRUSTY	SAMBEET PATTANAYAK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/458/2024	VS UPENDRA PRUSTY	VS	CIVIL JUDGE (JD),NIMAPARA(Puri) IA/0000012/2021
58	D-CMP/18579/2024 CMP/459/2024	SURENDRANATH PRUSTY VS UPENDRA PRUSTY	SAMBEET PATTANAYAK VS	// CIVIL JUDGE (JD),NIMAPARA(Puri) CS/0000016/2021
59	D-CMP/19274/2024 CMP/460/2024	TAPASWINI PADHI VS T.RAJGOPAL TORA	SUJATA JENA VS	// CIVIL JUDGE (SD),BALLIGUDA(Kandhar) EP/0000001/2017
60	D-CMP/19394/2024 CMP/461/2024	AINTHI ROUTRAY VS ASIT KUMAR DAS	SUVASHISH PATTANAIAK VS	// A.D.J.,BHUBANESWAR(Khordha) RFA/0000010/2022
61	D-CMP/18489/2024 CMP/462/2024	RAJENDRA PRASAD AGARWAL VS PRAMATH PATNAIK	BIBEKANANDA BHUYAN VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESWAR RFA/0000007/2007
62	D-CMP/19321/2024 CMP/463/2024	PANCHANANA JENA VS REKHA JATANIA	SUSANTA KUMAR DASH VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000111/2022
63	D-CONTC/18648/2024 CONTC/3547/2024	SOUDAMINI OTA VS LOKANATH SUNA, O.E.S. II	ADV VS	// ()
64	D-CONTC/18467/2024 CONTC/3548/2024	HIRANYA KUMAR SAHOO VS AMRUT RUTURAJ, I.A.S.	ADV. VS	// ()
65	D-CONTC/18270/2024 CONTC/3549/2024	HRUSHIKESH JENA VS DEBIDUTTA BISWAL, I.F.S.	ADV. VS	// ()
66	D-CONTC/18561/2024 CONTC/3550/2024	PRAVAT KUSUM PEDA VS AKRURA BARIK, D.E.O, BHADRAK	ADV VS	// ()
67	D-CONTC/10783/2024 CONTC/3551/2024	M.C.,SHAILEN KUMAR SHIKSHYA NIKETAN, BIMBURIA VS ASWATHY S., I.A.S.	ADV. VS	// ()
68	D-CONTC/18663/2024 CONTC/3552/2024	ABHIMANYU MOHANTA VS	PITAMBAR PANDA VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/17388/2024 CONTC/3553/2024	RATINDRA NARAYAN MALLIK, E.I.C, PUBLIC HEALTH AJAYA ROUT VS SHYAMAL KU. RAY, O.A.S.	ADV VS	// // 0 //
70	D-CONTC/18584/2024 CONTC/3554/2024	NITYANANDA MOHANTY VS SURESH KUMAR VASHISHTH, I.A.S.	ADV. VS	// // 0 //
71	D-CONTC/15194/2024 CONTC/3555/2024	BAPUJEE NAIK VS SANJAYA KUMAR SINGH, I.A.S.	ADV. VS	// // 0 //
72	D-CONTC/18774/2024 CONTC/3556/2024	SABITA KUMARI NAYAK VS BHABANI SHANKAR CHAYANI,DIRECTOR, H.E DEPT.	PARSURAM PANDA VS	// // 0 //
73	D-CONTC/18462/2024 CONTC/3557/2024	MANOJ KUMAR DAS VS AMIT KUMAR GARG, C.E.O, TPSODL	ADV. VS	// // 0 //
74	D-CONTC/18771/2024 CONTC/3558/2024	RAMKINKAR SINGH DEO VS SINDHUSUTA PATRA,TAHASILDAR, KHARIAR	C.ANANDA RAO, SR.ADV. VS	// // 0 //
75	D-CONTC/18806/2024 CONTC/3559/2024	PRAMODINI MOHAPATRA VS UMAKANTA PATRA,PRINCIPAL HALADIA COLLEGE	ADV VS	// // 0 //
76	D-CONTC/18545/2024 CONTC/3560/2024	RASHMI RANJITA SWAIN VS UDHAB CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIETIES	ADV VS	// // 0 //
77	D-CONTC/18546/2024 CONTC/3561/2024	SATYA PRAKASH RAY VS NIBEDITA PADHI, D.E.O., JAJPUR	ADV VS	// // 0 //
78	D-CONTC/18547/2024 CONTC/3562/2024	KAILASH CHANDRA NAYAK VS UDHAB CHANDRA MAJHI, REGISTRAR COOPERATIVE SOCIETIES	ADV VS	// // 0 //
79	D-CONTC/19008/2024 CONTC/3563/2024	KASHINATH PANDEY VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// // 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/19010/2024 CONTC/3564/2024	RAJKUMAR NAIK VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/19014/2024 CONTC/3565/2024	NANDI KISHOR PATEL VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/19018/2024 CONTC/3566/2024	JANMAJAYA PANDEY VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/18237/2024 CONTC/3567/2024	ABHISEK BARIK VS DR. ARABINDA KUMAR PADHEE, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/18618/2024 CONTC/3568/2024	SUBASH CHANDRA SAHU VS AJAY KUMAR VHALLA, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/19137/2024 CONTC/3569/2024	NARAYAN DEBATA VS VISHAL K.DEV, PRINCIPAL SECY,FINANCE DEPT.	ADV VS	// 0 //
86	D-CONTC/19140/2024 CONTC/3570/2024	NARAYAN DEBATA VS ARINDAM DAKUA, COLLECTOR AND D.M, CUTTACK	ADV VS	// 0 //
87	D-CONTC/19143/2024 CONTC/3571/2024	DEBENDRA KUMAR PANIGRAHI VS ANU GARG, ADDL.CHIEF SECY., W.R DEPT.	ADV VS	// 0 //
88	D-CONTC/19139/2024 CONTC/3572/2024	PRASANNA KUMAR MOHAPATRA VS ANU GARG,PRINCIPAL SECY., W.R DEPT.	ADV VS	// 0 //
89	D-CONTC/19378/2024 CONTC/3573/2024	ARJUN MALLIK VS SALINI PANDIT, I.A.S	ADV VS	// 0 //
90	D-CONTC/16526/2024 CONTC/3574/2024	SURENDRA KUMAR TIADI VS ASWASTHY .S, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/17761/2024	DURYODHAN PADHAN	ADV	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/3575/2024	VS ASWATHY.S, I.A.S.	VS	0 //
92	D-CONTC/18054/2024 CONTC/3576/2024	NETAJI SUBHAS CHANDRA BOSE ARCADE SHOP OWNERS ASSOCIATION, CUTTACK VS VICE CHAIRMAN, C.D.A	SATYA SMRUTI MOHANTY VS	// 0 //
93	D-CONTC/18552/2024 CONTC/3577/2024	KSHYITISH MUND VS P. ANESHA REDDY, I.A.S.	SATYABRATA MOHANTY (1) VS	// 0 //
94	D-CONTC/18568/2024 CONTC/3578/2024	SITARAM AGRAWAL VS KADAMBINI JENA, E.O, N.A.C, BANPUR	ADV VS	// 0 //
95	D-CONTC/18596/2024 CONTC/3579/2024	SWARNALATA SAHOO VS SHALINI PANDIT, SECY., H AND F.W DEPT.	ADV. VS	// 0 //
96	D-CONTC/18598/2024 CONTC/3580/2024	SASMITA SINGH VS SHALINI PANDIT, SECY., H AND FW DEPT.	ADV. VS	// 0 //
97	D-CONTC/18602/2024 CONTC/3581/2024	SABITA ROUT VS SHALINI PANDIT, SECY.,H AND FW DEPT.	ADV. VS	// 0 //
98	D-CONTC/18603/2024 CONTC/3582/2024	BIJAYALAXMI SINGH VS SHALINI PANDIT, SECY., H AND FW DEPT.	ADV. VS	// 0 //
99	D-CONTC/18613/2024 CONTC/3583/2024	ODITRADE TECHNO PVT. LTD., BBSR VS MARUVADA SRINIVAS,E.O, N.A.C, HINDOL	ADV. VS	// 0 //
100	D-CONTC/17202/2024 CONTC/3584/2024	SANKARSAN BARIK VS JAGAT PRASAD VERMA,PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI)	ADV. VS	// 0 //
101	D-CONTC/17209/2024 CONTC/3585/2024	GOBINDA CHANDRA MOHANTY VS JAGAT PRASAD VERMA,PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI),	ADV. VS	// 0 //
102	D-CONTC/17232/2024 CONTC/3586/2024	SIBA PRASAD DAS VS	ADV. VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/17236/2024 CONTC/3587/2024	JAGAT PRASAD VERMA,PROJECT DIRECTOR, PROJECT IMPLEMENTATION UNIT, (NHAI) PRABHAS RANJAN BISWAL VS JAGAT PRASAD VERMA, PROJECT DIRECTOR, P.I.U, (NHAI)	ADV. VS	// // ()
104	D-CONTC/18110/2024 CONTC/3588/2024	SATYANANDA MOHANTY VS G.MATHI VATHANAN,ADDL.CHIEF SECY.,H AND UD DEPT.	TANMAY MISHRA VS	// // ()
105	D-CONTC/12025/2024 CONTC/3589/2024	SHANTILATA MAHARATHI VS RAJESH PRAVAKAR PATIL,COMMNR. CUM SECY.,COOPERATION DEPT.	ADV. VS	// // ()
106	D-CONTC/14015/2024 CONTC/3590/2024	PRAMOD MALLIK VS KAILASH CHANDRA MAHALIK, O.A.S.(A)(J.B.)	NIRAKAR BEHERA VS	// // ()
107	D-CONTC/16542/2024 CONTC/3591/2024	UMA SAHOO VS KULUWANT SINGH,ACCOUNTANT GENERAL (A AND E)	ADV. VS	// // ()
108	D-CONTC/18470/2024 CONTC/3592/2024	BASANTA KUMAR BARIK VS RAMESH JALLI, EXECUTIVE ENGNR., R.W. DIVN 2	ADV VS	// // ()
109	D-CONTC/18466/2024 CONTC/3593/2024	PRATIVA MANJARI PRADHAN VS CHAKAMANA PATRA,Z.O II, L.A., S.I.P, BAHALDA	ADV VS	// // ()
110	D-CONTC/18469/2024 CONTC/3594/2024	KSHETRA MOHAN BEHERA VS RAMESH JALLI, EXE. ENGNR., R.W DIVN 2	ADV VS	// // ()
111	D-CONTC/6625/2024 CONTC/3595/2024	HIMANSU SEKHAR PANDA VS RUPA ROSAN SAHU,COMMNR. CUM SECY.,SC SND ST DEPT.	SMARAJIT PRADHAN VS	// // ()
112	D-CONTC/16538/2024 CONTC/3596/2024	SHEKH DAYAN VS ASWATHI S, I.A.S.	ADV. VS	// // ()
113	D-CONTC/19237/2024 CONTC/3597/2024	HRUSHIKESH LENKA VS ASWATHY S, I.A.S.	ADV VS	// // ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/19238/2024 CONTC/3598/2024	MAHENDRA ROUT VS ASWATHY S, I.A.S	ADV VS	// () //
115	D-CONTC/19217/2024 CONTC/3599/2024	LUCKY PRUSTY VS KRUSHNA CHANDRA NAYAK, D.E.O, CUTTACK	TRILOCHAN NANDA VS	// () //
116	D-CONTC/19228/2024 CONTC/3600/2024	BASANTA KUMAR SAMAL VS ASWATHY S, I.A.S.	ADV VS	// () //
117	D-CRLA/12751/2024 CRLA/422/2024	DINABANDHU NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /150 /2017 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000037/2017
118	D-CRLA/12639/2024 CRLA/423/2024	RABINDRA @ RABINARAYAN NAHAKA VS STATE OF ODISHA	ASHOK DAS VS	DIGAPAHANDI /307 /2021 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000082/2022
119	D-CRLA/12831/2024 CRLA/424/2024	SOMANATH RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	//0 3RD ADDL.SESSION JUDGE CUM SPL.JU 2(A)CC/0000091/2022
120	D-CRLMA/12597/2024 CRLMA/85/2024	STATE OF ODISHA VS ABDUL SALIM KHAN	JANMEJAYA KATIKIA, A.G.A. VS	// J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/0000003/2024
121	D-CRLMC/11855/2024 CRLMC/1600/2024	PRASANA KUMAR JENA @ PRASANA JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KABISURYANAGAR /175 /2007 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000311/2007
122	D-CRLMC/12027/2024 CRLMC/1601/2024	AJIT KUMAR PRADHAN@JULIA PRADHAN VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KHANTAPADA /170 /2022 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000537/2022
123	D-CRLMC/12853/2024 CRLMC/1602/2024	AJAY NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BARBIL /184 /2014 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000136/2016
124	D-CRLMC/12850/2024 CRLMC/1603/2024	KAILASH CHANDRA PARIDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /273 /2018 DISTRICT & SESSIONS JUDGE,KEONJH CRREV/0000015/2022
125	D-CRLMC/12700/2024	JABI@JABIBULLA KHAN	NARENDRA KUMAR LENKA	BOLAGARH P.S. /4 /2004

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1604/2024	VS STATE OF ODISHA	VS	J.M.F.C.,KHURDA(Khordha) GR/000040/2004
126	D-CRLMC/11899/2024 CRLMC/1605/2024	OM SHARMA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	MACHHKUND /83 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/000078/2021
127	D-CRLMC/11463/2024 CRLMC/1606/2024	JITEN@JITENDRA KUMAR BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BOUDH /30 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/000033/2023
128	D-CRLMC/12843/2024 CRLMC/1607/2024	SARBAN KUMAR BADHAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CHHEND /8 /2014 S.D.J.M.,PANPOSH(Sundargarh) GR/0000152/2014
129	D-CRLMC/12421/2024 CRLMC/1608/2024	RASMIT RANJAN DAS VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BALICHANDRAPUR /34 /2017 J.M.F.C.,CHANDIKHOLE(Jajapur) GR/0000222/2017
130	D-CRLMC/11859/2024 CRLMC/1609/2024	CHANDRA KUMAR MALLICK VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000127/2021
131	D-CRLMC/12399/2024 CRLMC/1610/2024	DAMBARUDHAR JENA@DAMBURUDHAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /119 /2011 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000190/2011
132	D-CRLMC/10930/2024 CRLMC/1611/2024	MASI TADINGI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	NARAYANPATNA /35 /2017 ADDL DISTRICT AND SESSIONS JUDGE CT/0000101/2018
133	D-CRLMC/12556/2024 CRLMC/1612/2024	APARTI @ TUNA NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /51 /2015 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000143/2015
134	D-CRLMC/12673/2024 CRLMC/1613/2024	MINATILATA DAS@MALLICK VS STATE OF ODISHA	RAJJEET ROY VS	AINTHAPALI /347 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001783/2023
135	D-CRLMC/12665/2024 CRLMC/1614/2024	PAUL DIGAL @ PAUL KANHAR VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	TIKABALI /52 /2014 J.M.F.C.,G.UDAYAGIRI(Kandhamal) GR/0000177/2014
136	D-CRLMC/12945/2024 CRLMC/1615/2024	BIRANCHI MALLIK @ MALLICK VS	SHYAM SUNDAR CHHUALSINGH VS	KOMNA PS /173 /2012 J.M.F.C,KOMNA(Nuapada)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/13013/2024 CRLMC/1616/2024	STATE OF ODISHA CHANDRASEKHAR PATI VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	GR/0000507/2012 EOW,BHUBANESWAR /3 /2019 PRESIDING OFFICER,DESIGNATED COU CT/0000001/2019
138	D-CRLMC/13061/2024 CRLMC/1617/2024	BIBHUTI BHUSAN SAHOO VS STATE OF ODISHA	DURGA PRASAD DHAL VS	//0 J.M.F.C.,NARASINGHPUR(Cuttack) ICC/0000070/2015
139	D-CRLMC/13019/2024 CRLMC/1618/2024	ANANTA DHAL@BHIMA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BRAJARAJNAGAR /262 /2019 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000032/2020
140	D-CRLMP/12712/2024 CRLMP/720/2024	RANJAN DAS VS SUJATA DAS	HARISH CHANDRA SAHOO VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000179/2022
141	D-CRLMP/11034/2024 CRLMP/721/2024	SAROJ KUMAR DALAI VS STATE OF ODISHA	RAMA CHANDRA SAHOO VS	//0 (//
142	D-CRLMP/5198/2024 CRLMP/722/2024	HARAPRIYA TRIPATHY VS SATYAJIT MISHRA	SASHIBHUSAN DAS VS	//0 J.M.F.C,CUTTACK(Cuttack) DV/0000274/2022
143	D-CRLMP/9114/2024 CRLMP/723/2024	PRADIPTA KUMAR DAS VS STATE OF ODISHA	DEBASNAN DAS VS	NILGIRI /187 /2017 (//
144	D-CRLMP/12742/2024 CRLMP/724/2024	SANJEEV KUMAR SATHPATHY VS MAMATAMAYEE SATHPATHY	NIRANJAN SINGH (1) VS	//0 JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000362/2023
145	D-CRLREV/9608/2024 CRLREV/194/2024	JUBEDA ADAMJI MARFANI VS EXECUTIVE MAGISTRATE, SUB COLLECTOR OFFICE, BHAWANIPATNA,KALAHANDI	UMA CHARAN MISHRA VS	//0 DISTRICT & SESSIONS JUDGE, BHAWA CRREV/0000017/2023
146	D-FAO/14154/2024 FAO/182/2024	D.M, M/S. ORIENTAL INSURANCE CO.L.T.D VS JIBAN BAL	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000147/2022
147	D-MACA/16786/2024 MACA/343/2024	M/S. ORIENTAL INSURANCE CO.LTD., BBSR VS ASWINI ROHIDAS	NAYAN BEHARI DAS VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambal Mac/0000106/2017

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MACA/14726/2024 MACA/344/2024	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE VS RASHMIREKHA TRIPATHY	G.P.DUTTA VS	// I MACT,BALASORE(Baleshwar) Mac/0000237/2022
149	D-MACA/14654/2024 MACA/345/2024	D.M, ORIENTAL INSURANCE CO.L.T.D. VS RUPADHAR NAYA @ NAIK	GIRIJA PRASAD DUTTA VS	// 1st MACT, BHAWANIPATNA(Kalahandi) Mac/0000107/2021
150	D-MACA/16328/2024 MACA/346/2024	M/S. MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR VS JYOTSNARANI MAHANA	GIRIJA PRASAD DUTTA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000199/2016
151	D-MACA/16109/2024 MACA/347/2024	SATYA RANJAN SAHOO VS ANJAN KUMAR ROUL	KAPILA CHARAN NAYAK VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001362/2018
152	D-MACA/18710/2024 MACA/348/2024	TILOTTAMA BEHERA VS HRUSIKESH SWAIN	PRADEEP KUMAR MISHRA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001299/2017
153	D-MATA/18875/2024 MATA/155/2024	DIVYA PRADHAN VS BINOD KUMAR DHANGADAMAJHI	PARTHA SARATHI DAS VS	// JUDGE FAMILY COURT, BHAWANIPATNA CP/0000072/2023
154	D-MATA/18231/2024 MATA/156/2024	SABITA SAHU VS SUJIT KUMAR BEHERA	BHARAT BHUSAN ROURAY VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) CS/0000055/2021
155	D-RPFAM/18689/2024 RPFAM/113/2024	CHIRANJIV PARITOSH VS KARTIK CHANDRA MAHARANA	SUDIPTO PANDA VS	// JUDGE FAMILY COURT,BHUBANESWAR Cp/0000182/2022
156	D-RSA/17779/2024 RSA/114/2024	PRAVAT KUMAR PANDA VS MANORANJAN MOHAPATRA	DAYANANDA MOHAPATRA VS	// 2ND ADJ,CUTTACK(Cuttack) RFA/0000050/2013
157	D-RSA/13820/2024 RSA/115/2024	JUDHISTIRA NAYAK VS RAJKISHOR PATRO	PRASANNA KUMAR MISHRA VS	// A.D.J.,PARALAKHEMUNDI(Gajapati) RFA/0000003/2010
158	D-RSA/8181/2024 RSA/116/2024	PADAN JENA VS NIDHI JENA	TRILOCHAN PANIGRAHI VS	// A.D.J.,KENDRAPARA(Kendrapara) RFA/0000046/2017
159	D-RVWPET/18724/2024	STATE OF ODISHA	MANOJ KU KHUNTIA,A.G.A	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RVWPET/66/2024	VS	VS	()
160	D-RVWPET/18727/2024	BAURIBANDHU NAYAK		//
	RVWPET/67/2024	STATE OF ODISHA	MANOJ KU KHUNTIA,A.G.A	//
		VS	VS	()
161	D-TRP(C)/17080/2024	KAMAL LOCHAN DALEI		//
	TRP(C)/115/2024	JHULANA KALO	DEEPANJALI SAHU	//
		VS	VS	JUDGE,FAMILY COURT,BALANGIR(Bal
162	D-TRP(C)/19391/2024	PRASANTA KUMAR SINGH DHARUA		Mat/0000019/2024
	TRP(C)/116/2024	PRADEEP KUMAR NATH	SASANKA S.SATAPATHY	//
		VS	VS	CIVIL JUDGE (SD),KAMAKSHYANAGAR
163	D-TRP(C)/19211/2024	SOUMYA NATH		Mat/0000022/2022
	TRP(C)/117/2024	LOPAMUDRA SAMANTARAY	JAGANNATH BHUYAN	//
		VS	VS	JUDGE FAMILY COURT, KENDRAPARA
164	D-TRP(C)/13632/2024	SAMAR KESHARI MOHAPATRA		Crp/0000058/2023
	TRP(C)/118/2024	SARMILA KAR	SATYABRATA MOHANTY	//
		VS	VS	JUDGE FAMILY COURT,BHUBANESWAR
165	D-WA/19106/2024	ABHINAV ACHARYA		Crp/0001178/2022
	WA/923/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//
		VS	VS	()
166	D-WA/18852/2024	SURENDRANATH MOHAPATRA		//
	WA/924/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	()
167	D-WA/18892/2024	ATUL KUMAR MISHRA		//
	WA/925/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	//
		VS	VS	()
168	D-WA/18921/2024	NABAKISHORE MOHAPATRA		//
	WA/926/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	//
		VS	VS	()
169	D-WA/19100/2024	KANDURU CHARAN SAHANI		//
	WA/927/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	()
170	D-WA/19096/2024	RAJALAXMI BALABANTARAY		//
	WA/928/2024	STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/18834/2024 WA/929/2024	K. RAJANI RANI STATE OF ODISHA VS LALA PRIYA RANJAN CHAND	AMIYA KUMAR MISHRA, A.G.A. VS	// // 0 //
172	D-WA/18832/2024 WA/930/2024	STATE OF ODISHA VS KEDARASWAR BARIK	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
173	D-WA/19110/2024 WA/931/2024	STATE OF ODISHA VS KAMALA KANTA BARIK	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
174	D-WA/18990/2024 WA/932/2024	STATE OF ODISHA VS SHYAM SUNDAR GOCHHI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
175	D-WA/19005/2024 WA/933/2024	STATE OF ODISHA VS ABHISHEK BARIK	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
176	D-WA/18829/2024 WA/934/2024	STATE OF ODISHA VS NIRMAL KUMAR MALLA	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
177	D-WA/18835/2024 WA/935/2024	STATE OF ODISHA VS NABIN KUMAR PATI	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
178	D-WA/18827/2024 WA/936/2024	STATE OF ODISHA VS SANTOSH KUMAR DAS	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
179	D-WA/19105/2024 WA/937/2024	STATE OF ODISHA VS SARAT KUMAR PARIDA	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
180	D-WA/19113/2024 WA/938/2024	STATE OF ODISHA VS NARAYAN CHANDRA NAYAK	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
181	D-WA/18839/2024 WA/939/2024	STATE OF ODISHA VS RAJKISHORE DAS	BIPLAB MOHANTY,A.G.A VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WA/18908/2024 WA/940/2024	STATE OF ODISHA VS ANUPRIYA SAW	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
183	D-WA/19115/2024 WA/941/2024	STATE OF ODISHA VS SURESH KUMAR DAS	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
184	D-WA/19111/2024 WA/942/2024	STATE OF ODISHA VS SARAT KUMAR ROUT	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
185	D-WA/18847/2024 WA/943/2024	STATE OF ODISHA VS SRIHARSA KUMAR HOTA	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
186	D-WA/18787/2024 WA/944/2024	STATE OF ODISHA VS RAMAMANI DEI@BARIK	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
187	D-WA/19104/2024 WA/945/2024	STATE OF ODISHA VS RATIKANTA NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
188	D-WA/19266/2024 WA/946/2024	STATE OF ODISHA VS RAM KRUSHNA SAHU	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
189	D-WA/19170/2024 WA/947/2024	STATE OF ODISHA VS SUBASH CHANDRA RAUTRAY	SARAJA KANTA SAMAL, A.G.A. VS	// 0 //
190	D-WA/18142/2024 WA/948/2024	ANKAN KUMAR ROUT VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
191	D-WA/19107/2024 WA/949/2024	STATE OF ODISHA VS GAJANAN HATI	PUSHPARAJ BHARADWAJ,A.S.C VS	// 0 //
192	D-WA/19108/2024 WA/950/2024	STATE OF ODISHA VS BATAKRISHNA DAS	PUSHPARAJ BHARADWAJ, A.S.C. VS	// 0 //
193	D-WA/19112/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA, A.G.A.	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/951/2024	VS	VS	0
		ARJUNA PRUSTY		//
194	D-WA/14158/2024	UMAKANTA PADHAN	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	WA/952/2024	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/18120/2024	SUCHITRA MAHAL @ HATI	MAHESWAR MOHANTY	//
	WP(C)/10815/2024	VS	VS	0
		PRAVAT KUMAR MAHAL		//
196	D-WP(C)/15486/2024	SAILA NAIK	KURESH PRASAD DASH	//
	WP(C)/10816/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/19193/2024	M/S. HARAPRIYA ENTERPRISES, CUTTACK	MADHAB LAL AGARWAL	//
	WP(C)/10817/2024	VS	VS	0
		SUPDT. CUTTACK I CITY CIRCLE		//
198	D-WP(C)/16621/2024	BISWAJIT PRADHAN		//
	WP(C)/10818/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/18629/2024	BABULI NAYAK @ BABULA NAYAK	ACHYUTANANDA PATTANAIAK	//
	WP(C)/10819/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/18905/2024	NAYANA PRADHAN	BASUDEV PUJARI	//
	WP(C)/10820/2024	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/18615/2024	PRAMODA BALIARSINGH	JITENDRA SAMANTARAY	//
	WP(C)/10821/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/17091/2024	MAHENDRA BAG	ASUTOSH SAHOO	//
	WP(C)/10822/2024	VS	VS	0
		SECRETARY, CLAIMS COMMISSION, BBSR,KHURDA		//
203	D-WP(C)/17427/2024	BIPIN BIHARI MOHAPATRA	PRASANTA KUMAR SATAPATHY	//
	WP(C)/10823/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/18841/2024	JATESWAR DEV HIGHER SECONDARY SCHOOL OF EDUCATION AND VOCATIONAL	AKASH KUMAR PANDEY	//
	WP(C)/10824/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/18463/2024 WP(C)/10825/2024	STATE OF ODISHA PRIYA RANJAN PATRA VS	ACHYUTANANDA PATTANAIAK VS	// // 0
206	D-WP(C)/18544/2024 WP(C)/10826/2024	STATE OF ODISHA MADAN MOHAN PADHI VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
207	D-WP(C)/18978/2024 WP(C)/10827/2024	STATE OF ODISHA NAMITA MISHRA VS	UMAKANT SAHOO VS	// // 0
208	D-WP(C)/18498/2024 WP(C)/10828/2024	STATE OF ODISHA DEBASIS BHARDWAJ VS	AUROVINDA MOHANTY VS	// // 0
209	D-WP(C)/18846/2024 WP(C)/10829/2024	CHIEF EXECUTIVE OFFICER, TPCODL, IDCO TOWER, BBSR YAKUT KHANAM VS	KRUSHNA CHANDRA DASH VS	// // 0
210	D-WP(C)/19178/2024 WP(C)/10830/2024	STATE OF ODISHA SAMBARI NAIK VS	SANJIB MOHANTY VS	// // 0
211	D-WP(C)/17489/2024 WP(C)/10831/2024	STATE OF ODISHA PADMALOCHAN DAS VS	HEMANT KUMAR MUND VS	// // 0
212	D-WP(C)/15830/2024 WP(C)/10832/2024	STATE OF ODISHA KSHIROD KUMAR SAHOO VS	MAHESWAR MOHANTY VS	// // 0
213	D-WP(C)/17435/2024 WP(C)/10833/2024	STATE OF ODISHA JOGESH CHANDRA BEHERA VS	SATYABRATA MOHANTY VS	// // 0
214	D-WP(C)/18872/2024 WP(C)/10834/2024	MANAGING DIRECTOR, PNB METLIFE INDIA INSURANCE CO. LTD., MUMBAI PRADIPTA KISHORE MOHAPATRA VS	RAMESH KUMAR SAHU VS	// // 0
215	D-WP(C)/18909/2024 WP(C)/10835/2024	STATE OF ODISHA BASANTI ORAM VS	PUSPAK KUMAR SAHOO VS	// // 0
		POST MASTER, NAYAPALLI POST OFFICE, BBSR		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/18976/2024 WP(C)/10836/2024	KUNTAL KUMAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
217	D-WP(C)/18973/2024 WP(C)/10837/2024	BIKASH KUMAR PRADHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
218	D-WP(C)/18667/2024 WP(C)/10838/2024	M/S. SHAKTI ENTERPRISES, SUNDARGARH VS THE COMMNR. OF CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
219	D-WP(C)/18673/2024 WP(C)/10839/2024	JAYAKRISHNA SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
220	D-WP(C)/19042/2024 WP(C)/10840/2024	INDRA JANI VS UNION OF INDIA	PRAJIT KUMAR PRADHAN VS	// 0 //
221	D-WP(C)/11549/2024 WP(C)/10841/2024	HARIHAR MAHALA VS COLLECTOR, CUTTACK	BIBEKA NANDA BHUYAN VS	// 0 //
222	D-WP(C)/18664/2024 WP(C)/10842/2024	M/S SHAKTI ENTERPRISES, SUNDARGARH VS THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
223	D-WP(C)/18349/2024 WP(C)/10843/2024	PRAMOD KUMAR PANDEY VS THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
224	D-WP(C)/18492/2024 WP(C)/10844/2024	SAUDAMINI DEI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
225	D-WP(C)/18662/2024 WP(C)/10845/2024	M/S. SHAKTI ENTERPRISES, SUNDARGARH VS THE COMMNR. OF CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
226	D-WP(C)/17580/2024 WP(C)/10846/2024	BIJAYA KUMAR DAKUA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
227	D-WP(C)/18249/2024	ANADI NAYAK	MANOJ OJHA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10847/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/18649/2024 WP(C)/10848/2024	M/S. SHAKTI ENTERPRISES, SUNDARGARH VS THE COMMNR. OF CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// 0 //
229	D-WP(C)/17395/2024 WP(C)/10849/2024	NAMITA BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
230	D-WP(C)/16629/2024 WP(C)/10850/2024	NATIONAL ALUMINIUM COMPANY LTD, KHURDA VS PRATAP KUMAR PATNAIK	DILIP KUMAR PATNAIK VS	// 0 //
231	D-WP(C)/19026/2024 WP(C)/10851/2024	SIMANCHAL SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
232	D-WP(C)/16255/2024 WP(C)/10852/2024	GAYATRI BARAL VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
233	D-WP(C)/17610/2024 WP(C)/10853/2024	PRATAP SHANKAR MISHRA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	// 0 //
234	D-WP(C)/18511/2024 WP(C)/10854/2024	MANDAKINI MOHAPATRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //
235	D-WP(C)/18342/2024 WP(C)/10855/2024	PRAMOD KUMAR PANDEY VS THE COMMISSIONER, CT AND GST, ODISHA CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
236	D-WP(C)/12191/2024 WP(C)/10856/2024	KAILASINI ROUTRAY VS CHEIF ADMINISTRATOR SJT ,PURI	SANJIB KUMAR BHANJADEO VS	// 0 //
237	D-WP(C)/12534/2024 WP(C)/10857/2024	MIRZA NAIMUDDIN BAIG VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	// 0 //
238	D-WP(C)/2351/2024 WP(C)/10858/2024	ANIL KUMAR RANA VS	KARUNAKAR RATH VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/12310/2024 WP(C)/10859/2024	STATE OF ODISHA AKSHAYA DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // ()
240	D-WP(C)/18680/2024 WP(C)/10860/2024	M/S SHAKTI ENTERPRISES, DE-69, ROURKELA, SUNDARGARH VS THE COMMNR OF CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// ()
241	D-WP(C)/18670/2024 WP(C)/10861/2024	M/S SHAKTI ENTERPRISES, DE-69, SUNDARGARH VS THE COMMNR OF CT AND GST, CUTTACK	SANTOSH KUMAR MISHRA VS	// ()
242	D-WP(C)/18669/2024 WP(C)/10862/2024	M/S SHAKTI ENTERPRISES, SUNDERGARH VS THE COMMISSIONER, SALES TAX, CT AND GST SUNDERGARH	SANTOSH KUMAR MISHRA VS	// ()
243	D-WP(C)/19428/2024 WP(C)/10863/2024	SUBHASIS SAHOO VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// ()
244	D-WP(C)/19035/2024 WP(C)/10864/2024	GIRISH KUMAR MODI VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// ()
245	D-WP(C)/16805/2024 WP(C)/10865/2024	TAPA BARIHA VS STATE OF ODISHA	KIRTAN DANG VS	// ()
246	D-WP(C)/19396/2024 WP(C)/10866/2024	PUSPANJALI SAHOO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// ()
247	D-WP(C)/19232/2024 WP(C)/10867/2024	SMRUTIRANJAN PATTNAIK VS INDIAN BANK, CHENNAI	SANJAT DAS VS	// ()
248	D-WP(C)/19162/2024 WP(C)/10868/2024	GOURA CHANDRA PATNAIK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// ()
249	D-WP(C)/19046/2024 WP(C)/10869/2024	BHAGABAN GOUDA VS UNION OF INDIA	PRAJIT KUMAR PRADHAN VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/19258/2024 WP(C)/10870/2024	PAPUNA BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
251	D-WP(C)/19043/2024 WP(C)/10871/2024	LALIT GOUDA VS UNION OF INDIA	PRAJIT KUMAR PRADHAN VS	// 0 //
252	D-WP(C)/19339/2024 WP(C)/10872/2024	RUDRASEN SINDHU VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
253	D-WP(C)/18993/2024 WP(C)/10873/2024	KALYANI NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
254	D-WP(C)/18980/2024 WP(C)/10874/2024	NALINI PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
255	D-WP(C)/19120/2024 WP(C)/10875/2024	PURNA CHANDRA BHOI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
256	D-WP(C)/18950/2024 WP(C)/10876/2024	SUPRABHA PATRA VS THE SECY. INSURANCE OMBUDSMAN, BBSR	JUDHISTHIR SAHOO VS	// 0 //
257	D-WP(C)/19251/2024 WP(C)/10877/2024	INDIRAGANDHI CO-HOUSING COLONY, KHURDA VS ODISHA CO-OPERATIVE HOUSING CORPORATION LTD., BBSR	SOUMYA MISHRA VS	// 0 //
258	D-WP(C)/19002/2024 WP(C)/10878/2024	ASHWINI GOPAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
259	D-WP(C)/18345/2024 WP(C)/10879/2024	PRAMOD KUMAR PANDEY VS THE COMMISSIONER, CT AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
260	D-WP(C)/19342/2024 WP(C)/10880/2024	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
261	D-WP(C)/18948/2024	M/S. SRIRAM CONSTRUCTION, CUTTACK	RABINDRA NATH PAL	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10881/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/19028/2024 WP(C)/10882/2024	SUDHANSU SEKHAR DAS VS STATE TRANSPORT AUTHORITY, CUTTACK	ADITYA NARAYAN RAY VS	// 0 //
263	D-WP(C)/18353/2024 WP(C)/10883/2024	PRAMOD KUMAR PANDEY VS THE COMMISSIONER, CT AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
264	D-WP(C)/19001/2024 WP(C)/10884/2024	HRUDANANDA DAS VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
265	D-WP(C)/18964/2024 WP(C)/10885/2024	MANOJ KUMAR PADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
266	D-WP(C)/19411/2024 WP(C)/10886/2024	RASHMI RANJAN DAS VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
267	D-WP(C)/16357/2024 WP(C)/10887/2024	ARPITA MALLIK @ GITANJALI BARIK VS JYOSNARANI JENA	UMARANI PANDA VS	// 0 //
268	D-WP(C)/18374/2024 WP(C)/10888/2024	LALIT LAKRA VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
269	D-WP(C)/19458/2024 WP(C)/10889/2024	SUNIL KUMAR BEHERA VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //
270	D-WP(C)/18883/2024 WP(C)/10890/2024	ALOK RANJAN BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
271	D-WP(C)/12222/2024 WP(C)/10891/2024	SAHARA INDIA COMMERCIAL CORP. LTD., KENDRAPARA VS STATE OF ODISHA	MAHANDRA PRATAP SINGH VS	// 0 //
272	D-WP(C)/19300/2024 WP(C)/10892/2024	GOUTAM CHANDRA PRUSTY VS	SUKANTA KUMAR MISHRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/19297/2024 WP(C)/10893/2024	STATE OF ODISHA MANAS RANJAN PUROHIT VS	SUKANTA KUMAR MISHRA VS	// // ()
274	D-WP(C)/15936/2024 WP(C)/10894/2024	STATE OF ODISHA CHANDRAMANI BISWAL VS	AJAY KUMAR TRIPATHY VS	// // ()
275	D-WP(C)/18464/2024 WP(C)/10895/2024	STATE OF ODISHA GEETANJALI MISHRA VS	PRATIK DASH VS	// // ()
276	D-WP(C)/19206/2024 WP(C)/10896/2024	STATE OF ODISHA DR.DHIRENDRA KUMAR PANDA VS	KUNAL KUMAR SWAIN VS	// // ()
277	D-WP(C)/11981/2024 WP(C)/10897/2024	STATE OF ODISHA BASANTA KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
278	D-WP(C)/19262/2024 WP(C)/10898/2024	STATE OF ODISHA BIKRAM KUMAR BISOI VS	KISHORE CHANDRA PRADHAN VS	// // ()
279	D-WP(C)/17264/2024 WP(C)/10899/2024	STATE OF ODISHA CHANDRA SEKHAR SAHOO VS	GOUTAM KUMAR ACHARYA VS	// // ()
280	D-WP(C)/19204/2024 WP(C)/10900/2024	UNION OF INDIA ASHALATA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
281	D-WP(C)/19225/2024 WP(C)/10901/2024	STATE OF ODISHA TEKCHAND NAYAK VS	SIBANARAYAN BISWAL VS	// // ()
282	D-WP(C)/19220/2024 WP(C)/10902/2024	STATE OF ODISHA RASAMANI NAIK VS	SIBANARAYAN BISWAL VS	// // ()
283	D-WP(C)/19464/2024 WP(C)/10903/2024	STATE OF ODISHA NARGISH FATMA VS UNION OF INDIA	DIPTI RANJAN MOHAPATRA VS	// // () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/14795/2024 WP(C)/10904/2024	JANAKI BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
285	D-WP(C)/14797/2024 WP(C)/10905/2024	PARTHA SARATHI BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
286	D-WP(C)/19291/2024 WP(C)/10906/2024	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
287	D-WP(C)/19475/2024 WP(C)/10907/2024	KAMALA KANTA MOHANTY VS MANAGEMENT IN CHARGE, ORISSA STATE COOPERATIVE AGRICULTURAL AND RURAL DEVELOPMENT BANK LTD., BBSR	SATYAJIT BEHERA VS	// 0 //
288	D-WP(C)/19160/2024 WP(C)/10908/2024	NIMAI CHARAN PANIGRAHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
289	D-WP(C)/19253/2024 WP(C)/10909/2024	LOKANATH SAHOO VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
290	D-WP(C)/19364/2024 WP(C)/10910/2024	P.LABA REDDY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
291	D-WP(C)/19227/2024 WP(C)/10911/2024	ASHOK CHANDRA BARIK VS VICE CHANCELLOR, UTKAL UNIVERISTY, BBSR	SUJATA JENA VS	// 0 //
292	D-WP(C)/19362/2024 WP(C)/10912/2024	RAM CHANDRA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
293	D-WP(C)/19157/2024 WP(C)/10913/2024	HARA PRASAD RAUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
294	D-WP(C)/19357/2024 WP(C)/10914/2024	SUMATI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
295	D-WP(C)/18818/2024	ASHOK KUMAR AGARWALA	ASHIM MOHAN PATNAIK	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10915/2024	VS	VS	0
		TPCODL, AGM, BBSR, KHURDA		//
296	D-WP(C)/17332/2024	MANGAL PRASAD BHUE	SANJIB KUMAR RATH	//
	WP(C)/10916/2024	VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/12803/2024	KAMALA KANTA NAYAK	SAMARENDRA BAHADUR	//
	WP(C)/10917/2024	VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/19429/2024	BIKRAM KISHOR MOHAPATRA	SITANSU MOHAN SINGH	//
	WP(C)/10918/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/18077/2024	KAMALA SETHI	AKSHAYA KUMAR SAHOO	//
	WP(C)/10919/2024	VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/19432/2024	PRAVAT KUMAR JENA	SITANSU MOHAN SINGH	//
	WP(C)/10920/2024	VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/17952/2024	ASHOKA KUMAR DAS	BHAGABAN BEHERA	//
	WP(C)/10921/2024	VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/14898/2024	RASMITA MOHANTY	UMAKANT SAHOO	//
	WP(C)/10922/2024	VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/17338/2024	SNEHALATA SAMANTARAY	GOPAL KRUSHNA NANDA	//
	WP(C)/10923/2024	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/14888/2024	NILAMANI PEROY	UMAKANT SAHOO	//
	WP(C)/10924/2024	VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/12543/2024	TANMOY KUMAR MISHRA	SOURAV DAS	//
	WP(C)/10925/2024	VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/11148/2024	ANNAPURNA DHAL	DURGESH NARAYAN RATH	//
	WP(C)/10926/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/19218/2024 WP(C)/10927/2024	STATE OF ODISHA BIBHUTI BHUSAN PANDA VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
308	D-WP(C)/14887/2024 WP(C)/10928/2024	STATE OF ODISHA RABINARAYAN JENA VS	UMAKANT SAHOO VS	// // ()
309	D-WP(C)/11105/2024 WP(C)/10929/2024	STATE OF ODISHA BALARAM JENA VS	DURGESH NARAYAN RATH VS	// // ()
310	D-WP(C)/14879/2024 WP(C)/10930/2024	STATE OF ODISHA AMITA DEI VS	UMAKANT SAHOO VS	// // ()
311	D-WP(C)/19079/2024 WP(C)/10931/2024	STATE OF ODISHA SURJYANARAYAN PANDA VS	SANDHYARANI PANI VS	// // ()
312	D-WP(C)/12918/2024 WP(C)/10932/2024	COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT. MANAS ROUT @ SUBUDHI VS	PRAVASH CHANDRA JENA VS	// // ()
313	D-WP(C)/16942/2024 WP(C)/10933/2024	SITA DEI PRADOSH KUMAR RAY VS	DR. JITENDRA KUMAR LENKA VS	// // ()
314	D-WP(C)/19451/2024 WP(C)/10934/2024	STATE OF ODISHA VIKASH GNM NURSING TRAINING SCHOOL, BALASORE VS	SARAT CHANDRA MEKAP VS	// // ()
315	D-WP(C)/14890/2024 WP(C)/10935/2024	STATE OF ODISHA PREMALATA NAYAK VS	UMAKANT SAHOO VS	// // ()
316	D-WP(C)/19094/2024 WP(C)/10936/2024	STATE OF ODISHA MANAGOBINDA BEHERA VS	BUDHIRAM DAS VS	// // ()
317	D-WP(C)/17559/2024 WP(C)/10937/2024	STATE OF ODISHA HIMANSHU SEKHAR MAITI VS	ASHOK KUMAR SAHOO VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/15098/2024 WP(C)/10938/2024	DILIP KUMAR PANDA VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
319	D-WP(C)/14872/2024 WP(C)/10939/2024	GEETANJALI SWAIN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
320	D-WP(C)/18825/2024 WP(C)/10940/2024	KABIDHAR MEHER VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
321	D-WP(C)/18761/2024 WP(C)/10941/2024	DASHARATHI TUDU VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
322	D-WP(C)/19063/2024 WP(C)/10942/2024	SABITA MOHANTY VS STATE OF ODISHA	TAPAS KUMAR ACHARYA VS	// 0 //
323	D-WP(C)/17135/2024 WP(C)/10943/2024	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
324	D-WP(C)/14866/2024 WP(C)/10944/2024	SEBATI DEHURY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
325	D-WP(C)/18877/2024 WP(C)/10945/2024	SWATI NAYAK VS BHUBANESWAR DEVELOPMENT AUTHORITY	MOHIT AGARWAL VS	// 0 //
326	D-WP(C)/19065/2024 WP(C)/10946/2024	RAJKISHORE MATARI VS COMMISSIONER CUM SECRETARY,DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
327	D-WP(C)/17267/2024 WP(C)/10947/2024	M/S.RANGADHAR ROUT, KEONJHAR VS ADDL. COMMISSIONER OF STATE TAX(APPEAL), CUTTACK	UMESH CHANDRA BEHURA VS	// 0 //
328	D-WP(C)/18898/2024 WP(C)/10948/2024	PRADEEP KUMAR DASH VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
329	D-WP(C)/19352/2024	GOURANGA CHANDRA SAHOO	JITENDRA KUMAR MISHRA (2)	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/10949/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/17210/2024 WP(C)/10950/2024	JANAKI BALLABHA PATTANAİK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
331	D-WP(C)/14881/2024 WP(C)/10951/2024	BINAPANI MOHAKUL VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
332	D-WP(C)/19538/2024 WP(C)/10952/2024	MALAYA KUMURA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
333	D-WP(C)/18941/2024 WP(C)/10953/2024	JITENDRA KUMAR MUNI VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
334	D-WP(C)/19332/2024 WP(C)/10954/2024	JAYADEB BISWAL VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //
335	D-WP(C)/19540/2024 WP(C)/10955/2024	PADMINI MAJHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
336	D-WP(C)/18985/2024 WP(C)/10956/2024	KALYANI NAYAK VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
337	D-WP(C)/17315/2024 WP(C)/10957/2024	KAMAL KUMAR PARIDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
338	D-WP(C)/19543/2024 WP(C)/10958/2024	SUSHANTA SHEKHAR HOTA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
339	D-WP(C)/17319/2024 WP(C)/10959/2024	ABHIRAM BEHERA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
340	D-WP(C)/19286/2024 WP(C)/10960/2024	PRINCIPAL, M/S SUDDHANANDSA RESIDENTIAL POLYTECHNIC, CUTTACK VS	NARESH CHANDRA JENA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/19095/2024 WP(C)/10961/2024	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR SUMA PARIDA VS NIRUPAMA ROUT	JYOTIRMAYA SAHOO VS	// // ()
342	D-WP(C)/19319/2024 WP(C)/10962/2024	HIMANSHU SEKHAR PRADHAN VS STATE BANK OF INDIA, BBSR	AUROBINDA PATNAIK VS	// ()
343	D-WP(C)/19347/2024 WP(C)/10963/2024	MANASI MADHUHASINI MISHRA VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// ()
344	D-WPCRL/12809/2024 WPCRL/46/2024	MAMINA TANGUR VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /61 /2024 ()
345	D-WPCRL/12336/2024 WPCRL/47/2024	SARASWATI BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	/ /0 ()
346	D-WPCRL/1862/2024 WPCRL/48/2024	SASWATI SAHU VS STATE OF ODISHA	LALATENDU PAL VS	MAHILA PS,SEC-3,ROURKELA /17 /2022 ()
347	D-ABLAPL/12464/2024 ABLAPL/4477/2024	SK ALI HUSSEN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /104 /2024 ()
348	D-ABLAPL/11268/2024 ABLAPL/4478/2024	PURNA CHANDARA SAMAL VS STATE OF ODISHA	SAMBIT SAMAL VS	CUTTACK SADAR /195 /2024 ()
349	D-ABLAPL/12575/2024 ABLAPL/4479/2024	AKASH SAHU VS STATE OF ODISHA	LALIT SAHU VS	PUINTALA /74 /2024 ()
350	D-ABLAPL/11450/2024 ABLAPL/4480/2024	BANTI BEURA VS STATE OF ODISHA	SAMBIT SAMAL VS	CUTTACK SADAR /195 /2024 ()
351	D-ABLAPL/12642/2024 ABLAPL/4481/2024	CHHABI NARAYAN SATPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHUBAN /198 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/12667/2024 ABLAPL/4482/2024	ABHISEK SAHOO @ ABHISHEK SAHOO @ KANHA VS STATE OF ODISHA	BHABANI SAMAL VS	KENDRAPARA /82 /2024 () //
353	D-ABLAPL/12328/2024 ABLAPL/4483/2024	SURESH JENA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	BHADRAK RURAL /60 /2024 () //
354	D-ABLAPL/12232/2024 ABLAPL/4484/2024	SK. GULZAR VS UNION OF INDIA (RAILWAY)	LALITENDU BHUYAN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(1 2(C)CC/0000120/2024
355	D-ABLAPL/12479/2024 ABLAPL/4485/2024	BABULI @ BABUL MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DHENKANAL SADAR /1007 /2023 () //
356	D-ABLAPL/12402/2024 ABLAPL/4486/2024	KALU CHARAN ACHARYA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	PATTAPUR (DIGAPAHANDI) /70 /2024 () //
357	D-ABLAPL/12463/2024 ABLAPL/4487/2024	TIKESWAR SAHU VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /120 /2024 () //
358	D-ABLAPL/12728/2024 ABLAPL/4488/2024	SEKH AMJAD @ CHHOTU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANTABANJI /157 /2024 () //
359	D-ABLAPL/12729/2024 ABLAPL/4489/2024	ABDUL AFTAB @ BADABABU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANTABANJI /160 /2024 () //
360	D-ABLAPL/12733/2024 ABLAPL/4490/2024	ALEKH MALLIK @ ALEKHA MALI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /175 /2024 () //
361	D-ABLAPL/10820/2024 ABLAPL/4491/2024	KANHU TARAI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	KUJANGA /66 /2024 () //
362	D-ABLAPL/12646/2024 ABLAPL/4492/2024	LAXMIDHAR JATI VS STATE OF ODISHA	AKASH BHUYAN VS	KUJANGA /167 /2024 () //
363	D-ABLAPL/12776/2024	RINA BEHERA	PUNIL KUMAR SWAIN	TANGI (KHURDA) /319 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4493/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/12779/2024 ABLAPL/4494/2024	ARUNA @ ARUN BEHERA VS STATE OF ODISHA	PUNIL KUMAR SWAIN VS	TANGI (KHURDA) /319 /2024 () //
365	D-ABLAPL/12692/2024 ABLAPL/4495/2024	BILUA @ BULI KANDI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KAKATAPUR /79 /2022 () //
366	D-ABLAPL/11405/2024 ABLAPL/4496/2024	GIRIDHARI MOHANTY VS STATE OF ODISHA	NETRANANDA BISWAL VS	BALIKUDA /70 /2024 () //
367	D-ABLAPL/12021/2024 ABLAPL/4497/2024	SHIVARAMA DHALL VS STATE OF ODISHA	BIBEKANANDA NAYAK VS	/ /0 () //
368	D-ABLAPL/12693/2024 ABLAPL/4498/2024	PINTU BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	CHANDRABHAGA MARINE /4 /2024 () //
369	D-ABLAPL/12696/2024 ABLAPL/4499/2024	PRADIP PANDA @ PRADIP KUMAR PANDA VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	PATTAMUNDAI RURAL PS /179 /2024 () //
370	D-ABLAPL/12484/2024 ABLAPL/4500/2024	DEBASISH BRAHMA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BHARATPUR PS /261 /2024 () //
371	D-ABLAPL/10153/2024 ABLAPL/4501/2024	FAKIR MOHAN PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	SAMAL /64 /2024 () //
372	D-ABLAPL/12726/2024 ABLAPL/4502/2024	KABIRAJ DANDASENA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANTABANJI /159 /2024 () //
373	D-ABLAPL/12745/2024 ABLAPL/4503/2024	GAURANGA SUTAR VS STATE OF ODISHA	JAGABANDHU ROUT VS	BHADRAK RURAL /226 /2022 () //
374	D-ABLAPL/12915/2024 ABLAPL/4504/2024	CHAKRADHAR SAMAL VS	SAILABALA JENA VS	DHARMASALA /292 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/12917/2024 ABLAPL/4505/2024	STATE OF ODISHA SURENDRA KUMAR DAS VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// JAGATPUR /223 /2024 () //
376	D-ABLAPL/12482/2024 ABLAPL/4506/2024	RITANJALI BARIK VS STATE OF ODISHA	SANJAY KUMAR PATTANAİK VS	MAHILA P.S. BUXIBAZAR /59 /2024 () //
377	D-ABLAPL/12918/2024 ABLAPL/4507/2024	PRAKASH MUKHI VS STATE OF ODISHA	PITAMBAR JENA VS	GHATAGAON /134 /2024 () //
378	D-ABLAPL/12920/2024 ABLAPL/4508/2024	BASANTA BIHARY NANDA VS STATE OF ODISHA	AMITABH MISHRA VS	CUTTACK VIGILANCE /3 /2010 () //
379	D-ABLAPL/12565/2024 ABLAPL/4509/2024	BIBHUTI BHUSAN SWAIN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	EOW,BHUBANESWAR /3 /2024 () //
380	D-ABLAPL/12923/2024 ABLAPL/4510/2024	MRUTYUNJAYA SENAPATI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BERHAMPUR TOWN /126 /2024 () //
381	D-ABLAPL/12568/2024 ABLAPL/4511/2024	DUSMANTA KUMAR SWAIN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	EOW,BHUBANESWAR /3 /2024 () //
382	D-ABLAPL/12867/2024 ABLAPL/4512/2024	SALIM SUNA VS STATE OF ODISHA	SAROJ KUMAR ROUSTRAY VS	NABARANGAPUR TOWN /176 /2024 () //
383	D-ABLAPL/9827/2024 ABLAPL/4513/2024	HRUDANANDA BISWAL VS STATE OF ODISHA	ABHAS MOHANTY VS	JAGATPUR /174 /2024 () //
384	D-ABLAPL/12900/2024 ABLAPL/4514/2024	GANESH SAMANTA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /28 /2024 () //
385	D-ABLAPL/12312/2024 ABLAPL/4515/2024	KAILASH MOHANTY @ KALAPATARU MOHANTY VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	KUAKHIA /174 /2024 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/12457/2024 ABLAPL/4516/2024	SURENDRANATH ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /48 /2024 () //
387	D-ABLAPL/12929/2024 ABLAPL/4517/2024	CHITTA RANJAN SAHOO @ BABLU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BHARATPUR PS /157 /2024 () //
388	D-ABLAPL/12602/2024 ABLAPL/4518/2024	ARIF KHAN VS STATE OF ODISHA	SAMVIT MOHANTY VS	TIRTOL /212 /2020 () //
389	D-ABLAPL/12930/2024 ABLAPL/4519/2024	PRATAP KU. SAHOO VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	GOPALPRASAD /130 /2024 () //
390	D-ABLAPL/12934/2024 ABLAPL/4520/2024	PRAFULLA SAMAL @ SASMAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ERASAMA /28 /2024 () //
391	D-ABLAPL/12979/2024 ABLAPL/4521/2024	NABAKISHORE NAIK @ NABIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 J.M.F.C.,NARASINGHPUR(Cuttack) 2(A)CC/0000138/2023
392	D-ABLAPL/12937/2024 ABLAPL/4522/2024	PRAMODA MOHAPATRA VS STATE OF ODISHA	BISWABHUSAN DAS VS	NIALI /160 /2024 () //
393	D-ABLAPL/12956/2024 ABLAPL/4523/2024	AJIT NAIK @ AJIT KUMAR NAIK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	RASOL /73 /2024 () //
394	D-ABLAPL/9930/2024 ABLAPL/4524/2024	SARMILA BOSE VS STATE OF ODISHA	BAMADEV BARAL VS	LINGARAJ P.S. /189 /2023 () //
395	D-ABLAPL/12895/2024 ABLAPL/4525/2024	GUFRAN MAHAMMED VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000001/2024
396	D-ABLAPL/12276/2024 ABLAPL/4526/2024	TRINATH KHEMUNDU VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	NANDAPUR /85 /2023 () //
397	D-ABLAPL/12907/2024	RAJAN @ RAJA SAHOO	BIJAYA KUMAR PARIDA (2)	NAYAGARH /131 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4527/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/12130/2024 ABLAPL/4528/2024	SUBHA RANJAN NAYAK VS STATE OF ODISHA	RAMESH CHANDRA BARIK VS	CHOUDWAR /219 /2024 () //
399	D-ABLAPL/12926/2024 ABLAPL/4529/2024	PATITAPABAN SATPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BHUBAN /198 /2024 () //
400	D-ABLAPL/12545/2024 ABLAPL/4530/2024	RAJKUMAR MEHER VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /54 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(I GR/0000176/2024
401	D-ABLAPL/12735/2024 ABLAPL/4531/2024	PRABINA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	MAHILA P.S. BUXIBAZAR /32 /2024 () //
402	D-ABLAPL/11166/2024 ABLAPL/4532/2024	SUDARSAN SINGH VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	AUL /247 /2024 () //
403	D-ABLAPL/12319/2024 ABLAPL/4533/2024	JAYA GURU ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TIGIRIA /80 /2024 () //
404	D-ABLAPL/12903/2024 ABLAPL/4534/2024	RABINDRA BEHERA @ RABINDRA CHANDRA BEHERA VS STATE OF ODISHA	MANORANJAN MISHRA VS	KHANDAPARA /90 /2024 () //
405	D-ABLAPL/12973/2024 ABLAPL/4535/2024	ANURUPA SANTRA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BADABAZAR /62 /2024 () //
406	D-ABLAPL/12982/2024 ABLAPL/4536/2024	SUDHANSU SEKHAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /531 /2023 () //
407	D-ABLAPL/12427/2024 ABLAPL/4537/2024	INDRAMANI MAHARANA VS STATE OF ODISHA	MAHES DAS VS	G.UDAYAGIRI /50 /2024 () //
408	D-ABLAPL/12676/2024 ABLAPL/4538/2024	GOLU RAY @ GOLU RAI VS	BIDYADHAR PANDA VS	BRAJARAJNAGAR /65 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :30/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-ABLAPL/12647/2024 ABLAPL/4539/2024	STATE OF ODISHA TUSAR PATRA VS STATE OF ODISHA	AKASH BHUYAN VS	// KUJANGA /553 /2023 () //